NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1471/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PHOENIX GLOBAL DMCC

NAME OF THE RESPONDENT(S)

: A&A INTERNATIONAL TRADING PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MR. P. H. ARVINDH PANDIAW

SR. COUNSEL.

AR ANANT MERATHIA

Coursel for Respondent

2. A. ADITHYA

FOR M/s. PAUL & PAUL & J

HUDSON SAMUER A PAKTNERY

Course) for Applicant

ORDER

Mr.A.Adithya, Counsel representing the Applicant present. Mr.P.H.Arvindh Pandian, Senior counsel for Mr. Anant Merathia, representing the Respondent also present. Both the counsels submitted final arguments. Order is reserved.

J. v ijazaplavam. (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)